

Cause List for Mediation Centre

Date : 09/06/2026

Mediator : Ms. Anju Sharma, Advocate

Case No.: 216/26 Case Id: 2606M06813 Referring Judge : Ms. Disha Langan, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 11:30:00 AM
TEJINDER KAUR Vs. GURUCHARAN SINGH
Total Days spent : 6

Case No.: 89/26 Case Id: 2606M06815 Referring Judge : Ms. Preeti Aggarwal Gupta, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 11:30:00 AM
BTB MARKETING PVT LTD Vs. MANGALAM FOODS AND BEVERAGES
Total Days spent : 6

Case No.: 10529/18 Case Id: 2604M05297 Referring Judge : Ms. Urvi Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
CHIRANJIV SHARMA Vs. VARUN SHARMA
Total Days spent : 41

Case No.: 585/24 Case Id: 2605M06539 Referring Judge : Ms. Neelofer Abida Perveen, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 1:00:00 PM
VIKAS GUPTA Vs. RAHUL GUPTA AND ORS
Total Days spent : 13

Case No.: 472/21 Case Id: 2605M06644 Referring Judge : Ms. Jyoti Nain, DJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 2:00:00 PM
STATE Vs. KAMLESH
Total Days spent : 13

Case No.: 1115/25 Case Id: 2603M03464 Referring Judge : Sh. Anil Antil, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:30:00 PM
M/S COLORTONE MARKETING PVT LTD Vs. M/S SHIVA FURNISHINGS
Total Days spent : 83

Case No.: 334/25 Case Id: 2604M05289 Referring Judge : Ms. Shivli Talwar, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 3:00:00 PM
ANURADHA GOSWAMI Vs. SANDEEP GIRI
Total Days spent : 41

Total : 7

Mediator : Ms. Anshu Priyadarshini, Advocate

Case No.: 325/20 Case Id: 2605M05529 Referring Judge : Sh. Gopal Singh Chauhan, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 10:30:00 AM
M/S SP CHEMICALS Vs. M/S JAGRATAN DAAN SINGH

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				Total Days spent :	34
Case No.:	15209/18	Case Id:	2605M06317	Referring Judge :	Sh. Akshay Prakash, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	11:00:00 AM
POOJA FINELEASE LTD		Vs.	JATINDER KUMAR		
				Total Days spent :	20
Case No.:	08/18	Case Id:	2604M04446	Referring Judge :	Sh. Karanbir Singh, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	11:30:00 AM
STATE		Vs.	VIKAS SUHAG		
				Total Days spent :	62
Case No.:	281/20	Case Id:	2605M05869	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	11:30:00 AM
POOJA		Vs.	NAVEEN		
				Total Days spent :	27
Case No.:	229/22	Case Id:	2605M05512	Referring Judge :	Ms. Preeti, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	12:00:00 PM
STATE		Vs.	AARIF KHAN		
				Total Days spent :	34
Case No.:	95/26	Case Id:	2605M05997	Referring Judge :	Ms. Disha Langan, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	12:00:00 PM
SANJU		Vs.	JAL SINGH		
				Total Days spent :	27
Case No.:	116/24	Case Id:	2605M06535	Referring Judge :	Ms. Shruti Sharma-II, DJS
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS			Hearing Time :	12:00:00 PM
STATE		Vs.	KAWALDEEP SINGH		
				Total Days spent :	13
Case No.:	544/25	Case Id:	2605M05546	Referring Judge :	Ms. Shivli Talwar, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM
FATHIMA SIDDIQUI		Vs.	MOHD NAEEM		
				Total Days spent :	34
Case No.:	7348/21	Case Id:	2604M04338	Referring Judge :	Ms. Aradhana, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
MUKESH KUMAR JAIN		Vs.	MOHD FURKAN		
				Total Days spent :	62
Case No.:	566/25	Case Id:	2604M04972	Referring Judge :	Ms. Shagun Sharma, DHJS
Case Type :	PARTITION : SUIT FOR PARTITION			Hearing Time :	2:30:00 PM

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SAMINA BAI

Vs. MOHD AMJAD

Total Days spent : 48

Total : 10

Mediator : Ms. Anu Grover Baliga, DHJS

Case No.: 264/26 Case Id: 2605M06449 Referring Judge : DLSA Central, DLSA (Central)
Case Type : COMMERCIAL : COMMERCIAL Hearing Time : 12:00:00 PM
SHAISTA RAIS Vs. M/S BUILDTECH PVT LTD AND ORS
Total Days spent : 17

Case No.: 1163/22 Case Id: 2605M06327 Referring Judge : Sh. Akshay Prakash, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 1:00:00 PM
SHRI SHYAM EXCLUSINVE PVT LTD Vs. PARILOK
Total Days spent : 18

Case No.: 1877/25 Case Id: 2603M03326 Referring Judge : DLSA Central, DLSA (Central)
Case Type : COMMERCIAL : COMMERCIAL Hearing Time : 2:30:00 PM
ALLWIN PANELS PVT LTD Vs. PUNJAB EXTERIOR HUB AND ORS
Total Days spent : 87

Total : 3

Mediator : Ms. Beena Sharma, Advocate

Case No.: 5521/26 Case Id: 2606M06715 Referring Judge : Ms. Kahkashan Jabin, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM
AARTI MALHOTRA Vs. AJIT SINGH AND ORS
Total Days spent : 7

Total : 1

Mediator : Ms. Gayatri Aggarwal, Advocate

Case No.: 431/25 Case Id: 2604M05385 Referring Judge : Ms. Gunjan Gupta, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 11:00:00 AM
ARCHANA JHA AND ORS Vs. RAJESH KUMAR BUDHIRAJA
Total Days spent : 41

Case No.: 4170/21 Case Id: 2603M02877 Referring Judge : Ms. Aradhana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
RAJINDER Vs. SHIV KR SAINI
Total Days spent : 90

Cause List for Mediation Centre

Date : 09/06/2026

Case No.: 1341/24 Case Id: 2605M05874 Referring Judge : Ms. Divyashree Raina, DJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 12:00:00 PM
STATE Vs. SAHID
Total Days spent : 27

Case No.: 2210/25 Case Id: 2603M02842 Referring Judge : Sh. Naresh Kumar Malhotra, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM
SHRIRAM FINANCE PTV LTD Vs. DITTEN BAKSHI
Total Days spent : 90

Case No.: 272/22 Case Id: 2605M06238 Referring Judge : Ms. Deepika Goyal Shokeen, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 11:00:00 PM
RACHNA CHAUHAN Vs. GHANSHYAM SINGH
Total Days spent : 20

Total : 5

Mediator : Ms. Geeta Vohra, Advocate

Case No.: 1605/22 Case Id: 2604M05007 Referring Judge : Sh. Ankur Panghal, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 3:00:00 PM
RITES AND JONES PETROCHEMICALS PVT LTD Vs. ADITYA ENTERPRISES
Total Days spent : 49

Total : 1

Mediator : Ms. Ila Rawat, Retd. Judicial Officer

Case No.: 76/24 Case Id: 2603M03082 Referring Judge : Sh. Anshul Mehta, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 12:30:00 PM
MUKESH WADHERA Vs. STATE
Total Days spent : 88

Case No.: 77/24 Case Id: 2603M03081 Referring Judge : Sh. Anshul Mehta, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 12:30:00 PM
MUKESH WADHERA Vs. STATE
Total Days spent : 88

Case No.: 52/24 Case Id: 2603M03083 Referring Judge : Sh. Anshul Mehta, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 12:30:00 PM
RAJNI VERMA Vs. SUDARSHAN WADEHERA
Total Days spent : 88

Case No.: 265/24 Case Id: 2604M04470 Referring Judge : Ms. Anshul Singhal, DJS

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Date : 09/06/2026

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
HDFC BANK LTD Vs. RAJNISH SURENDER SINGH
Total Days spent : 60

Total : 4

Mediator : Ms. Jagdeep Kaur, Advocate

Case No.: 4297/23 Case Id: 2605M06543 Referring Judge : Ms. Aradhana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
SHRIRAM CITY UNION FINANCE LTD Vs. BHARAT PAL
Total Days spent : 13

Case No.: 3688/25 Case Id: 2606M06853 Referring Judge : Ms. Surabhi Sethi, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
AALISHAN SHOES INDUSTRIES Vs. VINITA GUPTA
Total Days spent : 6

Case No.: 123/23 Case Id: 2602M01890 Referring Judge : Ms. Hala Quamar, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR INJUNCTION Hearing Time : 12:30:00 PM
RUUMIT CHILLAR Vs. RAVINDER PAL SINGH
Total Days spent : 111

Case No.: 58/25 Case Id: 2606M06852 Referring Judge : Sh. Rakesh Kumar Sharma, DHJS
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 12:30:00 PM
RANMEET SINGH Vs. PARAMJEET SINGH
Total Days spent : 6

Case No.: 395/24 Case Id: 2602M01850 Referring Judge : Sh. Sumeet Anand, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 12:30:00 PM
RUUMIT CHILLAR Vs. RAVINDER PAL SINGH
Total Days spent : 111

Case No.: 618/24 Case Id: 2604M05288 Referring Judge : Sh. Manish Gupta, DJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 2:00:00 PM
RAVINDER Vs. MANISHA
Total Days spent : 41

Case No.: 442/21 Case Id: 2605M05519 Referring Judge : Sh. Neeraj Sharma, DHJS
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 2:00:00 PM
VINOD KUMAR Vs. DEV DUTT
Total Days spent : 34

Case No.: 663/21 Case Id: 2605M05552 Referring Judge : Sh. Neeraj Sharma, DHJS

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Date : 09/06/2026

Case Type :	PARTITION : SUIT FOR PARTITION	Hearing Time :	2:00:00 PM
USHA	Vs. DEV DUTT	Total Days spent :	34
Case No.:	687/25	Case Id:	2605M06643
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Referring Judge :	Sh. Raj Kumar Tripathi, DHJS
YADUVANSHI POLYMERS PVT LTD	Vs. M/S GANPATI POLYMERS	Hearing Time :	2:00:00 PM
		Total Days spent :	13
Case No.:	85/26	Case Id:	2605M05697
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT	Referring Judge :	Ms. Shagun Sharma, DHJS
AJAY KUMAR	Vs. RAMESH KUMAR	Hearing Time :	2:00:00 PM
		Total Days spent :	34
Case No.:	398/26	Case Id:	2605M06235
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Referring Judge :	Sh. Devendra Kumar Sharma, DHJS
SUSHIL KUMAR GUPTA	Vs. RAHUL MEHRA	Hearing Time :	2:30:00 PM
		Total Days spent :	20
Case No.:	66/22	Case Id:	2604M05301
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT	Referring Judge :	Sh. Naveen Kumar Kashyap, DJS
RANJANA JENA	Vs. SANJAY KUMAR	Hearing Time :	3:00:00 PM
		Total Days spent :	41
Case No.:	227/26	Case Id:	2605M05908
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND	Referring Judge :	Sh. Naveen Gupta, DHJS
OM PRAKASH	Vs. NEERU BHALLA	Hearing Time :	11:00:00 PM
		Total Days spent :	27
Case No.:	228/26	Case Id:	2605M05903
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND	Referring Judge :	Sh. Naveen Gupta, DHJS
OM PRAKASH DAWAR	Vs. NEERU BHALLA	Hearing Time :	11:00:00 PM
		Total Days spent :	27
Total :	14		

Mediator : Ms. Samta Jain, Advocate

Case No.:	633/23	Case Id:	2605M06002
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE	Referring Judge :	Ms. Savita Rao, DHJS
AKSHAY PAHWA	Vs. RIYA PAHWA	Hearing Time :	11:30:00 AM
		Total Days spent :	27
Case No.:	3452/21	Case Id:	2606M06809
		Referring Judge :	Ms. Shivangi Mangla, DJS

Cause List for Mediation Centre

Date : 09/06/2026

Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	12:30:00 PM
M/S SUBHALAKSHMI FINANCE PVT LTD	Vs.	REHANA BANO	Total Days spent : 6
Case No.:	266/23	Case Id:	2605M06001
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS	Referring Judge :	Ms. Chhavi Bansal, DJS
STATE	Vs.	ASHOK KUMAR	Hearing Time : 3:00:00 PM
			Total Days spent : 27
Total :	3		

Mediator : Ms. Saroj Bakshi, Advocate

Case No.:	1104/25	Case Id:	2605M05596	Referring Judge :	Ms. Neelofer Abida Perveen, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Hearing Time :	2:00:00 PM		
M/S CQV CORPORATION	Vs.	M/S SHIVA FURNISHINGS	Total Days spent : 35		
Total :	1				

Mediator : Ms. Sushma Saran Bisht, Advocate

Case No.:	565/25	Case Id:	2605M06528	Referring Judge :	Sh. Sunil Kumar Sharma, DHJS
Case Type :	PARTITION : SUIT FOR PARTITION	Hearing Time :	12:00:00 PM		
SANJAN YADAV	Vs.	KAMLESH	Total Days spent : 13		
Case No.:	2737/25	Case Id:	2606M06794	Referring Judge :	Ms. Shivangi Mangla, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	12:00:00 PM		
KALRA HOSPITAL SRCNC PVT LTD	Vs.	RAM KUMAR	Total Days spent : 6		
Total :	2				

Mediator : Not Assigned, NIL

Case No.:	274/24	Case Id:	2606M07041	Referring Judge :	Ms. Shruti Sharma-II, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Hearing Time :	12:00:00 AM		
SURINDER KAUR	Vs.	SUNIL GOGNA	Total Days spent : -1		
Case No.:	6/26	Case Id:	2606M07056	Referring Judge :	Sh. Tanmay Batham, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	12:00:00 AM		
MEDIWEST LIFECARE PVT LTD	Vs.	ALOK AGRAHARI	Total Days spent : -1		

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Date : 09/06/2026

Case No.: 257/24	Case Id: 2606M07044	Referring Judge :	Ms. Preeti Aggarwal Gupta, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time : 12:00:00 AM
BANK OF MAHARASHTRA	Vs.	BABITA SHARMA	
			Total Days spent : -1
Case No.: 297/26	Case Id: 2606M07052	Referring Judge :	Ms. Chhavi Bansal, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time : 11:00:00 AM
RANJANA HANSPAL	Vs.	ARVIND PAL SINGH	
			Total Days spent : -1
Case No.: 716/24	Case Id: 2606M07053	Referring Judge :	Ms. Chhavi Bansal, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time : 12:00:00 PM
TANU	Vs.	JITENDRA	
			Total Days spent : -1
Case No.: 2634/25	Case Id: 2606M07058	Referring Judge :	Ms. Hala Quamar, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time : 12:00:00 PM
KISHWAR SULTANA	Vs.	M/S BSES YAMUNA POWER LTD	
			Total Days spent : -1
Case No.: 646/25	Case Id: 2606M06807	Referring Judge :	Sh. Sunil Khatri, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time : 12:00:00 PM
M/S J B SALES	Vs.	M/S ZAINAB BROTHERS	
			Total Days spent : 6
Case No.: 125/26	Case Id: 2606M07054	Referring Judge :	Ms. Chhavi Bansal, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time : 12:00:00 PM
AARTI	Vs.	SUMIT MARWAH	
			Total Days spent : -1
Case No.: 227/20	Case Id: 2606M07042	Referring Judge :	Sh. Tarun Yogesh, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time : 2:00:00 PM
RAJ KUMAR	Vs.	NEERAJ TIWARI	
			Total Days spent : -1
Case No.: 2894/23	Case Id: 2606M07037	Referring Judge :	Sh. Navdeep Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time : 2:00:00 PM
TPDDL	Vs.	SUNITA	
			Total Days spent : -1
Case No.: 1230/22	Case Id: 2606M07038	Referring Judge :	Ms. Shivangi Mangla, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time : 2:00:00 PM
MANJU MITTAL	Vs.	SUNNY JAIN	

Cause List for Mediation Centre

Date : 09/06/2026

Total Days spent : -1

Case No.: 254/26 Case Id: 2606M07040 Referring Judge : Sh. Ajay Singh Shekhawat, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:00:00 PM
DHAN SINGH BADSIWAL Vs. ASHOK BADSIWALA
Total Days spent : -1

Case No.: 645/25 Case Id: 2606M07043 Referring Judge : Ms. Ruchika Singla, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 2:00:00 PM
ARCHANA SINGHAL Vs. VAIBHAV ARYA AND ORS
Total Days spent : -1

Case No.: 913/23 Case Id: 2606M07045 Referring Judge : Ms. Garima Garg, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
GANPAT SHARMA Vs. JMK CONTRACTOR
Total Days spent : -1

Case No.: 2767/24 Case Id: 2606M07046 Referring Judge : Sh. Gaurav Ujjwal, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
HUMAN SAFELIFES LLP Vs. PATHCORP LABS PVT LTD
Total Days spent : -1

Case No.: 19/22 Case Id: 2606M07047 Referring Judge : Sh. Manoj Kumar Sharma, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:00:00 PM
RAJ KUMAR HIRANI Vs. VEENA JANI
Total Days spent : -1

Case No.: 411/21 Case Id: 2606M07048 Referring Judge : Sh. Ankur Panghal, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 2:00:00 PM
STATE Vs. NANDA
Total Days spent : -1

Case No.: 390/26 Case Id: 2606M07049 Referring Judge : Sh. Lalit Kumar, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM
MANISH GUPTA Vs. M/S PRIMA FASHION GLOBAL PVT LTD
Total Days spent : -1

Case No.: 827/25 Case Id: 2606M07050 Referring Judge : Ms. Pooja Aggarwal, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 2:00:00 PM
ROONA DEVI Vs. ADIL KHAN
Total Days spent : -1

Case No.: 828/25 Case Id: 2606M07051 Referring Judge : Ms. Pooja Aggarwal, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 2:00:00 PM

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Date : 09/06/2026

GANESH RAY

Vs. ASHIL KHAN

Total Days spent : -1

Case No.: 239/22 Case Id: 2606M07055 Referring Judge : Sh. Vikas Madaan, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM

M/S ARUNCHAN TIMBER TRADERS PVT LTD Vs. M/S FURLONG REALITY PVT LTD

Total Days spent : -1

Case No.: 4229/21 Case Id: 2606M07057 Referring Judge : Ms. Garima Garg, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM

M/S R S TEXTILE Vs. ZFO INTERNATIONALS

Total Days spent : -1

Case No.: 3131/22 Case Id: 2606M07039 Referring Judge : Ms. Shivangi Mangla, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM

SUBHLAKSHMI FINANCE PVT LTD Vs. JYOTI RAO

Total Days spent : -1

Total : 23

Mediator : Sh. Hitesh Sharma, Advocate

Case No.: 2606/17 Case Id: 2605M05522 Referring Judge : Sh. Anil Kumar Paswan, DHJS
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 12:00:00 PM

HARDEEP SAINI Vs. SUMITRA AHLAWAT

Total Days spent : 34

Case No.: 2235/21 Case Id: 2604M05286 Referring Judge : Ms. Shivangi Mangla, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM

M/S BHARAT CERTIS AGRISCIENCE LTD Vs. DIWAN CHAND @ SUDHIR KUMAR

Total Days spent : 41

Case No.: 155/24 Case Id: 2605M05523 Referring Judge : Sh. Ankur Jain, DHJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 2:00:00 PM

M/S ALPHA PACIFIC ENGINEERS Vs. ARUNANCHAL TIMBER TRADERS PVT LTD

Total Days spent : 34

Case No.: 327/25 Case Id: 2605M05899 Referring Judge : Ms. Manya, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM

BABITA Vs. NEERAJ YADAV AND ORS

Total Days spent : 27

Case No.: 3283/25 Case Id: 2605M06540 Referring Judge : Ms. Surabhi Sethi, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM

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HITESH KUNDRA

Vs. TUNDSWAL TEXTILE PVT LTD

Total Days spent : 13

Case No.: 159/10

Case Id: 2605M05999

Referring Judge : Ms. Komal Garg, DJS

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS

Hearing Time : 2:00:00 PM

STATE

Vs. SURENDER SINGH

Total Days spent : 27

Total : 6

Mediator : Sh. Muneesh Gupta, Advocate

Case No.: 3692/24

Case Id: 2605M06239

Referring Judge : Ms. Surabhi Sethi, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 11:30:00 AM

ISHITA CHAWLA

Vs. KHUSHAL CHAND MORIA @ VEEJAY HEERA

Total Days spent : 20

Case No.: 8802/26

Case Id: 2605M05555

Referring Judge : DLSA West, DLSA (West)

Case Type : COMMERCIAL : COMMERCIAL

Hearing Time : 12:30:00 PM

OJAS FOOTWEAR INDIA PVT LTD

Vs. AARTI GOYAL

Total Days spent : 34

Case No.: 166/26

Case Id: 2605M06004

Referring Judge : DLSA Central, DLSA (Central)

Case Type : COMMERCIAL : COMMERCIAL

Hearing Time : 12:30:00 PM

BASANTI SWEETS AND SNACKS PVT LTD

Vs. M/S ASK AUTOMOTIVE LTD

Total Days spent : 27

Case No.: 977/24

Case Id: 2603M03774

Referring Judge : Ms. Aayushi Saxena, DJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 2:00:00 PM

ROHIT PAWAR @ ROHIT KUMAR

Vs. M/S SMOOTH TAG TECHNOLOGIES PVT LTD

Total Days spent : 76

Case No.: 00657/21

Case Id: 2605M05535

Referring Judge : Ms. Payal Singhal, DJS

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS

Hearing Time : 2:30:00 PM

STATE

Vs. RAMESH CHAND

Total Days spent : 34

Case No.: 13818/24

Case Id: 2605M05511

Referring Judge : Ms. Urvi Gupta, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:30:00 PM

WEDDING SAREES INDIA PVT LTD

Vs. NAFIS

Total Days spent : 34

Case No.: 11/20

Case Id: 2606M06806

Referring Judge : Ms. Garima Garg, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:30:00 PM

Cause List for Mediation Centre

Date : 09/06/2026

RAJU

Vs. SHASHI

Total Days spent : 6

Case No.: 6562/24 Case Id: 2605M06541 Referring Judge : Ms. Aayushi Saxena, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 3:00:00 PM

TATA CAPITAL LTD Vs. SARITA

Total Days spent : 13

Case No.: 1051/24 Case Id: 2603M03769 Referring Judge : Ms. Neha Pandey, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 3:30:00 PM

GUPTA IRON AND BRASS WORKS LTD Vs. BIJENDER KUMAR AND ORS

Total Days spent : 76

Total : 9

Mediator : Sh. Rajiv Thukral, Advocate

Case No.: 22/26 Case Id: 2604M04990 Referring Judge : Sh. Naresh Kumar Malhotra, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 11:00:00 AM

BANK OF MAHARASHTRA Vs. NARAYAN JHA

Total Days spent : 48

Case No.: 545/22 Case Id: 2605M05900 Referring Judge : Sh. Vikas Madaan, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 11:00:00 AM

AVON AGRO INDUSTRIES PVT LTD Vs. MOHAN LAL AND SONS

Total Days spent : 27

Case No.: 794/23 Case Id: 2605M06642 Referring Judge : Sh. Danveer, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM

M/S STARCO METAPLAST PVT LTD Vs. M/S SMART PACK & ORS

Total Days spent : 13

Case No.: 1342/25 Case Id: 2605M05542 Referring Judge : Sh. Gopal Krishan, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 12:30:00 PM

NADEEM AHMAD Vs. FAIZAL AHMAD

Total Days spent : 34

Case No.: 1581/25 Case Id: 2605M05541 Referring Judge : Sh. Gopal Krishan, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 12:30:00 PM

FAIZAL AHMAD Vs. NADEEM AHMAD

Total Days spent : 34

Case No.: 149/26 Case Id: 2605M05875 Referring Judge : Sh. Abhishek Goyal, DHJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 12:30:00 PM

Cause List for Mediation Centre

Date : 09/06/2026

JAGDISH RAM AND OTH

Vs. JUNISHA BHATIA

Total Days spent : 27

Case No.: 304/26

Case Id: 2604M05050

Referring Judge :

Sh. Anil Antil, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Hearing Time : 2:00:00 PM

BANK OF BARODA

Vs. SATISH

Total Days spent : 48

Case No.: 8/18

Case Id: 2604M05384

Referring Judge :

Sh. Shashank Nandan Bhatt, DJS

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS

Hearing Time : 2:00:00 PM

STATE

Vs. NEELAM

Total Days spent : 41

Case No.: 990/16

Case Id: 2605M06639

Referring Judge :

Sh. Milan Goel, DJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /

Hearing Time : 2:00:00 PM

BHARAT SINGH

Vs. CHARAT SINGH

Total Days spent : 13

Case No.: 7/19

Case Id: 2605M06641

Referring Judge :

Sh. Milan Goel, DJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /

Hearing Time : 2:00:00 PM

CHARAT SINGH

Vs. BHARAT SINGH

Total Days spent : 13

Case No.: 392/25

Case Id: 2605M06640

Referring Judge :

Sh. Milan Goel, DJS

Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT

Hearing Time : 2:00:00 PM

BHARAT SINGH

Vs. CHARAT SINGH

Total Days spent : 13

Case No.: 8/23

Case Id: 2605M06305

Referring Judge :

Ms. Vineeta Goyal, DHJS

Case Type : CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS

Hearing Time : 2:00:00 PM

BRIJ MOHAN CHAUHAN

Vs. POOJA

Total Days spent : 20

Case No.: 4487/20

Case Id: 2606M06818

Referring Judge :

Sh. Pranjal Gangwar, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:30:00 PM

JANA SMALL FINANCE BANK LTD

Vs. LAJWANTI

Total Days spent : 6

Case No.: 871/22

Case Id: 2605M06522

Referring Judge :

Ms. Shivangi Mangla, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 11:00:00 PM

RAVI KUMAR

Vs. TEJINDER SINGH

Total Days spent : 13

Total : 14

Cause List for Mediation Centre

Date : 09/06/2026

Mediator : Sh. Ramesh Sethi, Advocate

Case No.: 782/22 Case Id: 2604M04998 Referring Judge : Ms. Neha Pandey, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 11:30:00 AM
CHANDRAWATI DEVI Vs. PHOOL CHAND
Total Days spent : 48

Case No.: 04/25 Case Id: 2603M03453 Referring Judge : Sh. Gaurav Singal, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 11:30:00 AM
STATE Vs. SANJAY SINGH
Total Days spent : 83

Case No.: 646/25 Case Id: 2605M06312 Referring Judge : Ms. Chhavi Bansal, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:00:00 PM
SIMRANJEET KAUR RAJBANS Vs. KULJEET SINGH RAJBANS
Total Days spent : 20

Case No.: 280/20 Case Id: 2604M05046 Referring Judge : Sh. Danveer, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
HARINDER TIWARI Vs. PUSHPENDRA KUMAR MISHRA
Total Days spent : 48

Case No.: 1268/22 Case Id: 2602M02349 Referring Judge : Sh. Jiten Mehra, DHJS
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 12:00:00 PM
SUNITA WADHWANI Vs. HANSA WADHWANI
Total Days spent : 104

Case No.: 5227/25 Case Id: 2605M06230 Referring Judge : Ms. Surabhi Sethi, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
ROHIT VIRMANI Vs. LOVE ARORA
Total Days spent : 20

Case No.: 631/24 Case Id: 2605M05694 Referring Judge : Ms. Sana Khan, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 12:30:00 PM
YASH PAL OBERAI Vs. ANUP OBERAI
Total Days spent : 34

Case No.: 5228/25 Case Id: 2605M06232 Referring Judge : Ms. Surabhi Sethi, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
ROHIT VIRMANI Vs. SUBHASH CHANDER
Total Days spent : 20

Case No.: 657/22 Case Id: 2605M06316 Referring Judge : Ms. Pooja Aggarwal, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 2:00:00 PM

Cause List for Mediation Centre

Date : 09/06/2026

RENU	Vs.	RIYAUDDIN AND ORS	Total Days spent :	20
Case No.: 5078/22	Case Id: 2605M06525	Referring Judge : Ms. Garima Garg, DJS	Hearing Time : 2:30:00 PM	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				
SATIN FINSERV LTD	Vs.	MALTI	Total Days spent :	13
Case No.: 38/24	Case Id: 2606M06803	Referring Judge : Ms. Hala Quamar, DJS	Hearing Time : 2:30:00 PM	
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				
MISER BANO	Vs.	IQBAL	Total Days spent :	6
Case No.: 664/25	Case Id: 2605M05868	Referring Judge : Ms. Deepika Goyal Shokeen, DJS	Hearing Time : 3:00:00 PM	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE				
GUNJAN ARORA	Vs.	SUMIT ARORA	Total Days spent :	27
Total : 12				

Mediator : Sh. Sanjay Aggarwal, Advocate

Case No.: 784/22	Case Id: 2604M05002	Referring Judge : Sh. Gopal Singh Chauhan, DHJS	Hearing Time : 10:30:00 AM	
Case Type : PARTITION : SUIT FOR PARTITION				
MANGAL SINGH	Vs.	SUNIL KUMAR	Total Days spent :	48
Case No.: 65/22	Case Id: 2604M05001	Referring Judge : Sh. Gopal Singh Chauhan, DHJS	Hearing Time : 10:30:00 AM	
Case Type : PARTITION : SUIT FOR PARTITION				
MANGAL SINGH	Vs.	SUNIL KUMAR	Total Days spent :	48
Case No.: 14/18	Case Id: 2605M06647	Referring Judge : Ms. Deepika Goyal Shokeen, DJS	Hearing Time : 11:30:00 AM	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE				
NEELAM YADAV	Vs.	PURAN SINGH	Total Days spent :	13
Case No.: 1045/23	Case Id: 2603M03443	Referring Judge : Ms. Pooja Aggarwal, DHJS	Hearing Time : 12:00:00 PM	
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES				
MAMTA KULRATAN	Vs.	SACHIN	Total Days spent :	83
Case No.: 9792/18	Case Id: 2605M06517	Referring Judge : Sh. Arjun Kirar, DJS	Hearing Time : 12:30:00 PM	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				

Cause List for Mediation Centre

Date : 09/06/2026

M/S KESRI OILS PVT LTD

Vs. M/S RIYA PETROCHEM AND ANR

Total Days spent : 13

Case No.: 553/25 Case Id: 2603M02841 Referring Judge : Ms. Preeti Aggarwal Gupta, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:30:00 PM

BANK OF BARODA Vs. YOGESH BHALLA

Total Days spent : 90

Case No.: 1274/25 Case Id: 2604M05041 Referring Judge : Sh. Naveen Kr. Kashyap, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 2:00:00 PM

BHARAT SINGH Vs. GEETA

Total Days spent : 48

Case No.: 312/18 Case Id: 2603M03446 Referring Judge : Ms. Neetu Sharma, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 2:30:00 PM

STATE Vs. MANISH @ RIVIT

Total Days spent : 83

Case No.: 38/25 Case Id: 2605M06537 Referring Judge : Sh. Rajesh Kumar Goel, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:30:00 PM

UCO BANK Vs. ISRAR KHAN

Total Days spent : 13

Case No.: 327/26 Case Id: 2605M05516 Referring Judge : Sh. Aakash Sharma, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 3:00:00 PM

JITENDRA KUMAR Vs. NAVEEN KUMAR AND ANR

Total Days spent : 34

Case No.: 459/22 Case Id: 2606M06801 Referring Judge : Sh. Anurag Dass, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 3:00:00 PM

TINA KAUR Vs. JOGA SINGH AND ORS

Total Days spent : 6

Case No.: 1590/25 Case Id: 2604M05279 Referring Judge : Sh. Milan Goel, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 3:30:00 PM

KULDEEP SINGH Vs. RAHUL BABBAR

Total Days spent : 41

Total : 12

Mediator : Sh. Tejvir Singh Dua, Advocate

Case No.: 06/26 Case Id: 2602M01888 Referring Judge : Sh. Rajesh Kumar Goel, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 AM

Cause List for Mediation Centre

Date : 09/06/2026

MOHD AKRAM AND ANR	Vs.	KOTAK MAHINDRA PRIME LTD AND ANR	Total Days spent :	111
Case No.: 280/24	Case Id: 2603M03779	Referring Judge : Sh. Gopal Singh Chauhan, DHJS	Hearing Time : 12:30:00 PM	
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY				
M/S HIMGIRI AUTO FINANCE PVT LTD	Vs.	BHAWANI THAKUR	Total Days spent :	76
Case No.: 20/17	Case Id: 2603M03770	Referring Judge : Sh. Kartik Taparia, DJS	Hearing Time : 12:30:00 PM	
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS				
STATE	Vs.	MOHD MUKEEM	Total Days spent :	76
Case No.: 703/23	Case Id: 2604M05306	Referring Judge : Sh. Gaurav Singal, DJS	Hearing Time : 12:30:00 PM	
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS				
STATE	Vs.	DHRUV MISHRA	Total Days spent :	41
Case No.: 2226/25	Case Id: 2603M03433	Referring Judge : Sh. Umesh Kumar, DJS	Hearing Time : 2:00:00 PM	
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				
INDU BALA	Vs.	MOHINI DUGGAL	Total Days spent :	83
Case No.: 2502/21	Case Id: 2603M03456	Referring Judge : Sh. Gaurav Singal, DJS	Hearing Time : 2:00:00 PM	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				
AGRICO ORGANICS LTD	Vs.	SONU GUPTA	Total Days spent :	83
Case No.: 6676/22	Case Id: 2603M03468	Referring Judge : Ms. Aradhana, DJS	Hearing Time : 2:00:00 PM	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				
RAMANDEEP SINGH ANAND	Vs.	SHANTARAM KRISHNA GAWAS	Total Days spent :	83
Case No.: 93/25	Case Id: 2603M03768	Referring Judge : Ms. Neha Pandey, DJS	Hearing Time : 2:00:00 PM	
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				
RAM AVTAR SINGHAL	Vs.	THE COMMISSIONER MCD	Total Days spent :	76
Case No.: 1614/25	Case Id: 2603M03772	Referring Judge : Ms. Neha Pandey, DJS	Hearing Time : 2:00:00 PM	
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				
SANJEEV KUMAR	Vs.	MUNICIPAL CORPORATION OF DELHI	Total Days spent :	76
Case No.: 505/24	Case Id: 2605M06646	Referring Judge : Ms. Shruti Sharma-II, DJS		

Cause List for Mediation Centre

Date : 09/06/2026

Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Hearing Time :	2:00:00 PM
RUCHI SHARMA	Vs.	KRISHAN SHARMA	
		Total Days spent :	13
Case No.:	4649/24	Case Id:	2606M06799
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Sh. Pranjal Gangwar, DJS
BANSAL CREDIT LTD	Vs.	VIJENDRA SINGH CHAUHAN	Hearing Time : 2:00:00 PM
		Total Days spent :	6
Case No.:	1256/24	Case Id:	2606M06800
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Ms. Poonam Singh, DJS
KAILASH KIRAD	Vs.	SHRI SHYAM TRADERS	Hearing Time : 2:00:00 PM
		Total Days spent :	6
Case No.:	770/25	Case Id:	2605M06007
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES	Referring Judge :	Sh. Anurag Dass, DJS
MASTER YUVRAJ	Vs.	RAMBIR AND ORS	Hearing Time : 2:00:00 PM
		Total Days spent :	27
Case No.:	17140/18	Case Id:	2605M06519
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Sh. Navdeep Gupta, DJS
SIROHI HOME PRODUCTS PVT LTD	Vs.	MOHD IMRAN	Hearing Time : 2:00:00 PM
		Total Days spent :	13
Total :	14		

Mediator : Sh. V.K. Malhotra, Advocate

Case No.:	1035/24	Case Id:	2605M06314
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Sh. Pranjal Gangwar, DJS
KUMKUM	Vs.	CAREOXY HEALTHCARE SERVICE PVT LTD	Hearing Time : 10:00:00 AM
		Total Days spent :	20
Case No.:	244/26	Case Id:	2605M06243
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Referring Judge :	Sh. Mukesh Kumar II, DHJS
STATE BANK OF INDIA	Vs.	RAHUL SINGH AND ORS	Hearing Time : 10:30:00 AM
		Total Days spent :	20
Case No.:	243/26	Case Id:	2605M06520
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Referring Judge :	Ms. Rekha, DHJS
TATA CAPITAL LTD	Vs.	SHREE SANT CONSTRUCITON CO	Hearing Time : 11:00:00 AM
		Total Days spent :	13
Case No.:	58/25	Case Id:	2604M05386
		Referring Judge :	Sh. Lovleen, DJS

Cause List for Mediation Centre

Date : 09/06/2026

Case Type : MATRIMONIAL : PETITION FOR DIVORCE KRIKA	Vs. HIMANSHU	Hearing Time : 12:00:00 PM	Total Days spent : 41
Case No.: 430/19 Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC RAJENDER KR VIZ	Case Id: 2602M02454 Vs. VINOD KUMAR JAIN	Referring Judge : Sh. Gaurav Goyal, DJS Hearing Time : 12:00:00 PM	Total Days spent : 104
Case No.: 33/19 Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS STATE	Case Id: 2603M03058 Vs. LOKESH KUMAR	Referring Judge : Ms. Mansi Malik, DJS Hearing Time : 2:00:00 PM	Total Days spent : 90
Case No.: 130/18 Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS STATE	Case Id: 2605M06533 Vs. SAURABH TRIPATHI	Referring Judge : Ms. Payal Singhal, DJS Hearing Time : 2:00:00 PM	Total Days spent : 13
Case No.: 248/11 Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS STATE	Case Id: 2604M05047 Vs. B K MANCHANDA	Referring Judge : Sh. Vikas Madaan, DJS Hearing Time : 11:00:00 PM	Total Days spent : 48
Total : 8			

Mediator : **Sh. Vinod Gaur, Advocate**

Case No.: 4514/23 Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT M/S AGRICO ORGANICS LTD	Case Id: 2603M03890 Vs. MAROTI LATARU MESHAM	Referring Judge : Ms. Surabhi Sethi, DJS Hearing Time : 2:00:00 PM	Total Days spent : 76
Total : 1			

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